

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. Interlocutory Application/80/2024 In TP/30(MB)2010

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024**

NAME OF THE PARTIES: - Dr. Ajita Vithal Kasbekar
V/s
Sterling Hospitals Ltd
IN THE MATTER OF
Dr. Vithal V. Kasbekar
V/s
Sterling Hospitals Ltd.

Section: Rule 11 of NCLT 397-398

ORDER

Interlocutory Application/80/2024: - Adv. Aakash Sinha appeared for the Applicant. Adv. Vagish Mishra a/w Adv. Rajuram Kuleriya appeared for the Respondent No. 1 to 4. Adv. Kirit Hakani a/w Adv. Aakanksha Bansode appeared for Respondent No.5 through VC. Heard and **Reserved for Orders**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)